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RP-100-2023

IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE G. S. AHLUWALIA

ON THE 17th OF JUNE, 2025

REVIEW PETITION No. 100 of 2023

VIPIN KUMAR SHARMA

Versus

RAJESH AND OTHERS

.....
Appearance:

Shri Saket Sharma - Advocate for the petitioner.
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ORDER

This review petition has been filed for review of order dated 12/09/2022 passed in M.P.No.577/2019.

At the outset, counsel for petitioner seeks permission of this Court to withdraw this review petition.

Accordingly, it is **dismissed as withdrawn.**

(G. S. AHLUWALIA)
JUDGE

PjS/-